

Details of foreign tours 2013

	Name of the Officer	Country visited	Sub of Training/ Seminar	Expenses borne by
1	Dr.K.S. Kardam	Geneva	To attend the 19 th Session of Standing Committee on Law of Patents (SCP) at Geneva from 25 th to 28 th February,2013.	CGPDTM
2	Shri B.P. Singh	Geneva	Study Visit of a delegation of the South Asian Association for Regional Cooperation (SAARC) Chamber of Commerce and Industry (SCCI)-March 25 th to 27 th , 2013	WIPO
3	Shri Chaitanya Prasad, Controller General of Patents, Designs and Trade Marks	Geneva	High Level Policy Dialogue on India's initiatives and policy related to innovation and intellectual property on 7-8 th April, 2013.	CGPDTM
4	Shri S.B. Palo	Geneva	To attend 3 rd Session of the Committee of WIPO Standards (CWS) at Geneva from April 15-19,2013	CGPDTM
5	Shri Y.K. Bali, Senior Examiner of Trade Marks, TMR, New Delhi	Daejeon, Republic of Korea	Workshop on Trade Mark law and Examination at the IIPTI, Daejeon, Republic of Korea from April 17-26,2013	WIPO
6	Shri D.K. Rahut, Joint Controller of Patents and Designs	Geneva	To attend the 29 th Session of WIPO's Standing Committee on Law of Trade Marks, Industrial Designs and Geographical indications (SCT) to be held in Geneva from May 27 to 31,2013	CGPDTM
7	Shri Chinnaraja G. Naidu	Rolle, Switzerland	Training Program on Geographical Indications in Rolle, Switzerland from May 27 to June 7, 2013	WIPO
8	Mr. Mangesh L. Mokashi	Tokyo,Japan	To attend JPO/IPR Patent Practical and Tailored Training Program from 17/09/2013 to 29/11/2013	JPO
9	Mr. V.A. Ambigapathy			
10	Mr. Chaitanya Prasad, CGPDTM	Geneva	To attend Assemblies of Member States of WIPO – 51 st Series of meeting in Geneva from 23-27 September, 2013.	CGPDTM
11	Dr. K.S. Kardam, Joint Controller of Patents and Designs			
12	Mr. R.A.Tiwari, Asstt. Registrar of	Geneva	To attend Assemblies of Member States of WIPO – 51 st Series of	

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	Trade Marks		meetings at Geneva from September 23 to October 2, 2013 (Madrid Union Assembly and PCT Union Assembly)	
13	Dr. B.K.Singh, AC	Daejeon, Republic of Korea	To attend Regional Workshop on Income Projection and Financial Forecasting for Intellectual Property Offices in Daejeon, Republic of Korea from October 22 to 24, 2013	WIPO
14	Mr. Sachin Sharma, AR			
15	Mr. N. Babu, Sr. Examiner	Geneva	Eleventh Session of WIPO's working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from October 30 to November 1, 2013.	WIPO
16	Mrs. V. Rekha, Asstt. Controller of Patents and Designs	Tokyo, Japan	Training Course on the use of Information Technology in IP Administration at Tokyo Japan from October 28, 2013 to November 8, 2013.	WIPO
17	Mr. D.K. Rahut, JC	Geneva	30 th Session of WIPO Standing Committee on Law of Trade Marks, Industrial Designs and Geographical Indication (SCT) Geneva, November 4-8, 2013.	CGPDTM
18	Smt. Manoharan Abirama SundaraValli, Sr. Examiner of Trade Marks	Tokyo, Japan	WIPO Training Course on the Examination of Industrial Property (Intermediate/Advanced Program), Tokyo, November 11 to 22, 2013.	WIPO
19	Dr. S.K. Samantray, Examiner of Patents and Designs			
20	Shri Shailesh U. Bore, Ex. Of TM	Geneva	Training workshop for National Offices on the Operations of the Madrid System for the International Registration of Marks, Geneva, November 13-15, 2013	WIPO
21	Shri Prakash Sharma	Geneva		
22	Mr. Prem Nath, Ex. Of P&D	Manila, Philippines	Regional Workshop on the Nice, Vienna and Locarno Classification System from November 18 to 22, 2013 in Manila,	WIPO

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23	Mr. Beo Joseph, Ex. Of Trade Marks		Philippines	
24	Dr. B.C. Rathore, DR	Seoul, Republic of Korea	WIPO-KIPO International Symposium on the operations of the Hague and Madrid Systems during the Seoul International Trade Marks and Design Conference at Seoul, Republic of Korea on December 3 and 4, 2013.	WIPO
25	Dr. Sukanya Chattopadhyay	Singapore	Regional Seminar on Industrial Designs and the Hague System for the International Registration of Industrial Designs to be held in Singapore on December 9 and 10, 2013	WIPO
26	Shri B. Ahilan, Examiner of Patents & Designs, PO, Chennai	Tokyo, Japan	Regional Seminar on Effective Utilization of Patent Classification Systems at Tokyo, Japan from December 11 to 12, 2013	WIPO
27	Shri Prathipal Singh	Alexandria, Virginia, USA	Study and training at USPTO, Alexandria, Virginia, USA from December 10-12 to study their patent database.	CGPDTM
28	Shri Sukhdeep Singh			
29	Shri Sameer Kumar Swarup, AC	Philippines	WIPO Regional Seminar on Development and Effective Use of IP Statistics in Philippines from December 17-19, 2013	
30	Shri Parijat Sourabh, AC			

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Name of the Officer	Country visited	Sub of Training/ Seminar	Expenses borne by
Dr.Amitava Chakraborti	Geneva	To attend the 20 th Session of Standing Committee on Law of Patents, (SCP) at Geneva from January 27 to 31 st January,2014	WIPO
Mr. Prathipal Singh, Examiner of Patents and Designs	Munich, Germany	For Study and Training at EPO. Munich, Germany from January 27-31, 2014 to study their patent database.	O/o.the CGPDTM
Mr. Sukhdeep Singh, Examiner of Patents and Designs			
Mr. S.K. Pandey, Deputy Registrar of Trade Marks,Kolkata	Tokyo, Japan	Training Course on Intellectual Property (IP) Management of the formulation and Implementation of Result Based IP Offices Plan, Tokyo, Japan from January 29-February 5, 2014	WIPO
Shri Varaprasad Kukatla, Ex.PO,Chennai	Tokyo, Japan	WIPO Training Course for Patent Examiners on Specified Technology (Biotechnology), Tokyo, Japan from February 12-19,2014.	WIPO
Mr. Manoj Madhavan, Ex. Of P&D			
Mr. Shakti Dhar Ojha, Assistant Registrar of Trade Marks	Alicante, Spain	Attended Office for Harmonization in the Internal Market (OHIM) IP Seminar from 10 th to 14 th March,2014 in Alicante, Spain	OHIM
Shri D.K. Rahut, Joint Controller of Patent and Designs	Geneva	31 st Session of WIPO's Standing Committee on Law of Trade Marks, Industrial Designs and Geographical Indications (SCT) in Geneva from 17 th March to 21 st March,2014	CGPDTM
Shri B.U. Nanavati, Examiner of Trade Marks, TMR, Ahmedabad	Daejeon, Republic of Korea,	Workshop on Trademark Law and Examination at the International Intellectual Property Training Institute (IIPTI), Daejeon, Republic of Korea, from April 23 to 30, 2014	WIPO

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Mr. R.A. Tiwari, Assistant Registrar of Trade Marks	Hong Kong China	To attend Madrid System Users' Meeting (MSMU) at HKCEC in Hong Kong, China on 11 th May, 2014	WIPO
Mr. Pawan Kumar Pandey, Ar.TMR, Ahmedabad	Geneva	The 4 th Session of the Committee on WIPO Standards (CWS) Geneva May 12-16, 2014	CGPDTM
Dr. Amitava Chakraborti, Deputy Controller of Patents and Designs	Geneva	13 th Session of WIPO Committee on Development and Intellectual Property (CDIP) in Geneva from May 19 to 23, 2014.	CGPDTM
Dr. K.S. Kardam, Joint Controller of Patents and Designs	Geneva	7 th Session of the Patent Cooperation Treaty (PCT) Working Group, Geneva from June 10-13,2014	CGPDTM
Dr. Seema	Tokyo, Japan	JPO/IPR Patent Practical and Tailored Training (PPTT) Program from September 16 to November 18, 2014	JPO
Ms. Rajni Bala			
Mr. Susanta Das			
Mr. Manivasakam			
Smt. Prem Lata	Geneva	To attend Madrid Union Assembly meeting at Geneva from September 22-30,2014	WIPO
Shri Chaitanya Prasad	Geneva	Assemblies of the member states of WIPO – 54 th Series of meetings at Geneva from September 22 – 26, 2014	CGPDTM

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Dr. K.S. Kardam			
Dr. Prithpal Kaur	Spain	Nominated for IP Seminar organized by Office for Harmonization in the Internal Market (OHIM) Academy on Trade Marks and Designs from 29 th September to 3 rd October, 2014 to be held at Alicante, Spain.	OHIM
Mrs. Ratan Shalaya	Geneva	12 th Session of the Meeting of the working Group on the Legal Development of the Madrid System for the International Registration of Marks from 20 th October to 24 th October, 2014	WIPO
Mr. Sameer Swarup	Tokyo, Japan	Training Course on the Use of Information Technology in Industrial Property Administration at Tokyo, Japan from October 27 to November 7, 2014.	WIPO
Mr. Chaitanya Prasad	Munich, Germany	To attend Indo-European Conference on Patents for Computer Implemented Inventions held on 6 th and 7 th November, 2014 at Munich, Germany	CGPDTM
Dr. K.S. Kardam			
Dr. Dinesh P. Patil	Geneva	Nominated for 21 st Session of Standing Committee on the Law of Patents (SCP) in Geneva from November 3-7, 2014	WIPO
Mr. Sujoy Sarkar, AC	Tokyo, Japan	Training Course on Examination of Industrial Property (Intermediate/Advanced Program) Tokyo November 10-21, 2014.	WIPO
Mr. V. Rajamani, Examiner of TM			
Shri Chaitanya Prasad	Shanghai, China	To attend International IP Forum from December 8 and 9, 2014 in Shanghai, China	WIPO

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Sl. No.	Name of the Officer	Country visited	Sub of Training/ Seminar	Expenses borne by
1	Dr. K.S. Kardam, Sr. Joint Controller of Patents and Designs	Tokyo, Japan	22 nd Session of the meeting of International Authorities under the PCT(PCT/MIA) and the meeting of Quality sub group scheduled to be held from February 2 – 6, 2015 hosted by the Japan Patent Office in Tokyo, Japan.	O/o.the CGPDTM
2	Smt. V. Rekha, Asstt. Controller of Patents and Designs			
3	Dr. Rajesh Dixit, Asstt. Controller of Patents and Designs	Tokyo, Japan	WIPO Training Course on IP Management and the Formulation and Implementation of Results-Based IP Offices Plans, Tokyo, Japan February 6-13, 2015	WIPO
4.	Dr. S.P. Subramaniayan, AC			
5	Ms. Sandhya Kothari, Examiner of P&D	Tokyo, Japan	WIPO Training course for Patent Examiners on Specified Technology (Pharmaceutical) in Tokyo Japan from February 19 – 26, 2015	WIPO
6	Mr. Jitender Sharma, Examiner of Patents and Designs			
7	Ms. Monika Seth, Examiner of Patents and Designs	Tokyo, Japan	WIPO Workshop on Patent Law and Examination, Daejeon, Republic of Korea, March 3-12, 2015	WIPO
.8.	Mr. A. Raja, Examiner of Patents and Designs			
9	Shri D.K. Rahut	Geneva	33 rd Session of WIPO's Standing Committee on Law of Trade Marks, Industrial Designs and Geographical Indications (SCT) in Geneva from March 16 – 20, 2015	

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10	Mr. Natarajan	Puebla, Mexico	Interregional Seminar on the International Trademark Registration System : The Madrid System from March 23-24, 2015 at Puebla, Mexico	WIPO
11	Mr. S.B. Palo			
12	Dr. Dilip Kumar Chakrabarti	Vienna, Austria	East Meets West Form from 22-24 April, 2015 in Vienna, Austria.	O/o.the CGPDTM
13	Dr. Susil Kumar Mitra			
14	Shri Chinnaraja Naidu, Asstt. Registrar of Trade Marks	Geneva Switzerland	To attend diplomatic conference on new Act of Lisbon Agreement on appellation of origin scheduled to be held from May 11-21, 2015 in Geneva, Switzerland.	O/o.the CGPDTM
16	Shri Shah Alam, Deputy Controller of Patents and Designs	Republic of Korea	Regional Seminar on Formulation and Implementation of National IP Policy in Daejeon, Republic of Korea from June 9-11,2015	WIPO
17	Smt. Rajnish Sharma, Examiner of Trade Marks	Daejeon, Republic of Korea	To attend the workshop on Trade Mark Law and Examination at the IIPTI, Daejeon, Republic of Korea from May 20-27, 2015	WIPO

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18	Shri Rajiv Aggarwal, CGPDTM,	Rao de Janeiro, Brazil	4 th Heads of Intellectual Property Offices (HIPO) meetings of BRICS countries to be held from June 10-11, 2015 at Rao de Janeiro, Brazil	O/o.the CGPDTM
19	Dr. Amitava Chakraborti,DC			
20	Dr. K.S. Kardam	Thailand, Bangkok	To attend International Trade & Health Conference at Thailand on 7-8 July,2015	WHO
21	Dr. B.C. Rathore	Alicante, Spain	IP Executive Week to be held from 20-24 th July,2015	OHIM
22	Shri Chiranjib Choudhury	Japan, Tokyo	JPO/IPR Training Course on Substantive Examination of Design (Basic Program) to be held from 23 rd July to August 5, 2015	JPO
23	Shri Dinesh Nath Goswami			
24	Dr. S.S. Singh	Japan, Tokyo	JPO/IPR Training Course on Promoting Public Awareness IP to be held in Tokyo, Japan from 28-31 July, 2016	JPO
25	Dr. Usha Rao, AC	Geneva	Seminar on Intellectual Property and Genetic Recourses, Traditional Knowledge and Traditional Cultural Expressions : Regional and International Dimensions to be held from June 23-25, 2015 at Geneva Switzerland.	WIPO

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26	Dr. S.P. Subramaniyam, Deputy Controller of Patents and Designs	Geneva, Switzerland	22 nd Session of the Standing Committee on the law of Patents (SCP) in Geneva from 27-31 July, 2015	WIPO
27	Dr. Dinesh P. Patil, Asstt. Controller of Patents and Designs			O/o. CGPDTM
28	Shri C.N. Shashidhara, AC	Japan, Tokyo	JPO/IPR Operational Patent Examination Training Program to be held from 24 th September to 11 th December,2015	JPO
29	Shri Vikash Sharma, AC			
30	Smt. Reena Lal, AC			
31	Dr. Lipika Patnaik, Examiner			
32	Shri Rajiv Aggarwal, JS	Geneva	Assembly for member states of WIPO – 55 th series of meetings 5-14, October,2015 at Geneva	DIPP
33	K.S. Kardam	Geneva	PCT Union Assembly meeting from 5-14, October,2015 at Geneva.	

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34	Shri C.G. Naidu	Geneva	Make in India Event from 5-10 October, 2015 held at Geneva.	O/o.the CGPDTM
35	Shri Prashanth B.			
36	Shri Ravinder Rajput			
37	Shri Prashanth Kumar S. Bhairappanavar, Examiner of Trade Marks	Budapest, Hungary	Speaker in the World Symposium on Geographical Indications to be held from October 20-22, 2015 in Budapest, Hungary	WIPO
38	Dr. Prithipal Singh, Examiner of Patents and Designs	Japan, Tokyo	Use of Information Technology in Industrial Property Administration, October 26 to November 6, 2015	WIPO
39	Shri Hardev Karar, Deputy Controller of Patents and Designs	Cape Town	Capacity Building Workshop by UNDP using competition law to promote access to health technologies pilots in selected middle income countries (MICs) from 29-31 October 2015	
40	Shri C.S. Uchil, Sr. Examiner of Trade Marks	Geneva	Training Workshop for National Offices on Operations of Madrid System for the International Registration of Trade Marks from 11-13 November 2015.	WIPO
41	Smt. Dipmala Mathapati, Examiner of Trade Marks			

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42	Shri R.A. Tiwari	Geneva	13 th Session of WIPO's Working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from 2-6 November,2015.	
43	Mr. Birendra Jaiswal, Examiner of Trade Marks	Japan, Tokyo	Industrial Property Examination – Intermediate/Advanced Program November 9 to 20, 2015	JPO
44	Mr. Madhurjya Thakur, Asstt. Controller of Patents and Designs			
45	Mr. V. Palaniswamy, Assistant Controller of P&D	Geneva	10 th Session of Advisory Committee on Enforcement (ACE) at Geneva from November 23-25,2015	WIPO
46	Mr. A.T. Patre	Manila	WIPO Inter-Regional Workshop on Free and open Source Tools for Patent Analytics at Manila from November 25-27,2015	WIPO
47	Dr. Amitava Chakraborty, Deputy Controller of Patents, Designs and Trade Marks	Geneva	23 rd Session of the Standing Committee on Law of Patents (SCP) in Geneva from November 30 to December 4, 2015	WIPO

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	Name of the Officer	Country visited	Subject	Expenses borne by
1	Shri R.A. Tiwari, Asstt. Registrar of Trade Marks	Alicante, Spain	Nominated for attending meetings under “ <i>The European Union India Intellectual Property Co-operation (IPC-EUI)</i> ” program between Office for Harmonization in the Internal Market (OHIM) of the European Union and Department of Industrial Property and Promotion (DIPP) Ministry of Commerce and Industry, Government of India scheduled from 18 th to 22 nd January 2016.	OHIM
2	Shri S.D. Ojha, Asstt. Registrar of Trade Marks			
3	Shri C.S. Uchil, Senior Examiner of Trade Marks			
4	Dr. Shyam Kumar Barik, Examiner of Patents and Designs			
5	Shri C.P. Daniel, Examiner of Patents and Designs			
6	Shri Prashat Thete, Additional SIO & Scientist - F, NIC	Both from NIC		OHIM
7	Shri Anil Awasthi, Scientist – D, NIC			
8	Smt. V. Rekha, Deputy Controller of Patents & Designs	Santiago (Chile)	23 rd Session of the Meeting of International Authorities under the PCT (PCT/MIA) from January 20-22 2016 and meeting of Quality Subgroup held from 18-19 January 2016 hosted by National Institute of Industrial Property of Chile (INAPI) in Santiago (Chile).	CGPDTM
9	Shri Om Prakash Gupta, Controller General of Patents, Designs and Trade Marks	Japan. Tokyo	Seminar on IP System in Tokyo from 3 to 7 th February 2016	JPO
10	Shri S.D. Ojha, Asstt. Registrar of Trade Marks	Japan, Tokyo	Training on Industrial Property Office Management February 16-23, 2016 at Tokyo, Japan	JPO
11	Shri N. R. Meena, Deputy Controller of Patents and Designs			

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12	Shri Vishal Shukla, Examiner of P&D	Moscow, Russia	Regional Training program for Examiners of the BRICS IP Offices in the frame work of cooperation stream exchange program from 29 Feb 2016 to 4 th March 2016 at Moscow, Russia (Rospatent)	Government of India
13	Ms. Jyoti, Examiner of P&D			
14	Ms. Srirupa, Examiner of P&D			
15	Shri Vikas Kumar, AC, PO, Delhi	Kuala Lumpur	WIPO Regional workshop on Patent Examination, quality management in Kuala Lumpur on April 19-20, 2016	WIPO
16	Smt. Parimalavarsini V, AC, Chennai			
17	Shri T.V. Madhusudhan	Vienna	(East meets West) Nominated to attend roundtable discussion on “Impact of recent Patent (Amendment) Rules in India and News for Emerging Markets from 21-22 April 2016.	EPO
19	Dr. Rajesh Dixit, Deputy Controller	Geneva	9 th Session of the PCT Working Group and 29 th Session of PCT Committee for Technical Cooperation to be held from 17-20 May 2016	CGPDTM
21	Mr. Iqbal Singh Juneja, Assistant Registrar of Trade Marks	Geneva	14 th Session of the Working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from June 13-17, 2016	WIPO
22	Shri Om Prakash Gupta, Controller General of Patents, Designs and Trade Marks	Moscow, Russia	6 th Heads of Intellectual Property Offices (HIPO) Meeting of BRICS countries to be held from June 20-22, 2016 in Moscow, Russia	CGPDTM
23	Shri Subendu Kundu, Deputy Controller of Patents and Designs			
24	Dr. S.P. Subramaniam, DC	Geneva	24 th Session of WIPO’s Standing Committee on Law of Patents (SCP) in Geneva from June 27-30, 2016	CGPDTM

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25	Dr. Dinesh P. Patil, AC			
26	Shri C.S. Uchil, Sr. Examiner (Along with Mr. Thete & Anil Awasthi of NIC)	Alicante, Spain	European Union Intellectual Property Office (EUIPO) in Alicante, Spain from 27-30 June, 2016	EUIPO
27	Dr. K.S. Kardam, sr. JC	EUIPO, Munich	European Patent Academy Seminar –OS41-2016 , IP Executive Week to be held at EUIPO, Munich Germany from 11-14 July 2016.	CGPDTM
28	Mr. Satyendra Kumar Pandey, Deputy Registrar			
29	Mr. B.P. Singh, Deputy Controller of Patents and Designs	Singapore	WIPO Regional Seminar on Creating an Intellectual Property Culture Amongst SMEs at Singapore from August 22 to 23, 2016	WIPO
30	Mr. Debashish Banerjee, Ex. of P&D	Japan, Tokyo	JPO/IPR Operational Patent Examination Training Program to be held in Tokyo, Japan from 2 nd September to 1 st November 2016	JPO.
31	Mr. Shrikant Sagar Bagde, Ex. of P&D			
32	Mr. Sagar B. Pol, Ex. of P&D			
33	Mr. Arun Kumar Pradhan, Ex. of P&D			
34	Mr. Ram Sunder Patel, Ex. of P&D			
35	Mr. Piyush Lende, Ex. of P&D			

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36	Mr. Yogesh V. Bajaj, Asstt. Controller of P&D	Republic of Korea	Speaker in PANITEX 2016 held on 1 st and 2 nd September 2016 at Seoul, Republic of Korea.	Korea
37	Shri O.P. Gupta, Controller General of Patents, Designs & Trade Marks	Geneva	To attend the 56 th Series of Assemblies meetings in Geneva from 2 to 6 October, 2016	O/o.the CGPDTM
38	Shri S. Kundu, Deputy Controller of Patents & Designs	Geneva	To attend the 56 th Series of Assemblies meetings in Geneva from 2 nd to 6 th October, 2016.	O/o.the CGPDTM
39	Shri R.A. Tiwari, Deputy Registrar of Trade Marks	Geneva	To participate in the Madrid Union Assembly at Geneva from October 3 to 11, 2016	WIPO
40	Dr. Rajesh Dixit, Deputy Controller of Patents and Designs	Geneva	To participate in the PCT Union Assembly at Geneva from October 3 to 11, 2016	WIPO
41	Dr. Sharmistha Ghosh, AC	Japan, Tokyo	To attend JPO/IPR Training Course on Patent Examination Management, from October 13- 20, 2016 in JPO, Japan, Tokyo	JPO
42	Dr. Ajay Thakur, AC			
43	Mr. Madhurjaya Tahakur	Geneva	36 th Session of WIPO Standing Committee on Law of Trademark, Industrial Designs and Geographical Indications (SCT) in Geneva from October 17-19, 2016	CGPDTM
44	Mr. S. Thangapandian, Deputy Controller of P&D	Daejeon, Republic of Korea	WIPO Regional Workshop on improvement the effectiveness of Patent Administration through competency- to be held in Daejeon, Republic of based training and diagnostic of the Patent Examination System Korea from October 25 -27, 2016	WIPO
45	Mr. Ravi Shankar, AC			
46	Mr. Kamal Singh Goondle, Deputy Controller	Geneva	Property (CDIP) – 18 th WIPO Committee on the Development and Intellectual Session- in Geneva from October 31 to November 4, 2016	WIPO
47	Shri Ritesh Kumar, Examiner of P & D	Japan, Tokyo	JPO/IPR Training Course on Substantive Examination of Designs scheduled to be held in Tokyo, Japan from 8 th to 21 st	JPO

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48	Shri Pankaj Patel, Examiner of P&D		November 2016.	
49	Shri Arun Kumar, Examiner of Trade Marks	Tokyo, Japan	JPO/IPR Training Course on Substantive Examination of Trade Marks scheduled to be held from 17 th 30 th November, 2016 in Tokyo, Japan	JPO
50	Mr. Atul Kumar Singh, Examiner of Trade Marks			
51	Mrs. Bimi G.B. Asstt. Controller	Tokyo, Japan	WIPO Regional Seminar on Workshop on the dissemination and effective utilization of patent information scheduled to be held from 6-7 December 2016 in Japan, Tokyo	WIPO
52	Mr. R. Srinivas, DC		Nomination made- 25 th Session of WIPO's Standing Committee on Law of Patents, (SCP) in Geneva from December 12-15, 2016	O/o.the CGPDTM
53	Mr. N. Babu, Asstt. Registrar of Trade Marks	Tokyo, Japan	WIPO Regional Meeting of IPO officials responsible for Madrid System scheduled to be held from 13-14 December 2016 at Tokyo, Japan.	WIPO

INTELLECTUAL
PROPERTY INDIA
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Sl.No	Name & Designation of officer	Country visited	Training/Seminar/workshop/program attended	Funded by
1	Mr. K.S. Shreekanth, Examiner of P & D, Delhi	Tokyo, Japan	WIPO Regional Training Course for Staff Members of IT Division at the IP offices of emerging countries at Tokyo, Japan from 16-20 January, 2017	WIPO
2.	Smt. V. Rekha, Deputy Controller	Reykjavik, Iceland	Meeting of International authorities under PCT and Quality subgroup from 6-10 February 2017 hosted by the Nordic Patent Institute in Reykjavik, Iceland	Government of India
3.	Shri Sujoy Sarkar, Deputy Controller of P&D, Kolkata	Vienna, Austria	East Meets West forum scheduled to be held from 05-07 April 2017	EPO
4.	Shri Om Prakash Gupta	Daejeon, Republic of Korea	IIPTI International Conference and HIPOC (Heads of Intellectual Property Office Conference) 11-14, April 2017	KIPO
5	Shri M. Ajith, Deputy Controller of P&D, Chennai			
6	Dr. K.S. Kardam	Geneva	10 th Session of PCT Working Group and 30 th Session of PCT Committee for technical cooperation at Geneva from 8 – 12 May 2017	
7	Dr. Rajesh Dixit			
8	Mr. C.G. Naidu	Bangkok, Thailand	Thaifex Trade Fare – 2017 held at Bangkok, Thailand from 31 st May to 4 th June 2017	EUIPO
9	Mr. Prashanth Kr. B			
10	Dr. Sameer Kumar Swarup, DC	Geneva, Switzerland and	Fifth Session Committee on WIPO Standards (CWS), WIPO, 29 May – 2 June 2017 (funding for one delegate) – regarding.	WIPO
11	Dr. Pawan Kumar Pandey	Geneva, Switzerland and	15 th Session of the Working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from June 19-22, 2017	Government of India

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12	Mr. Aditya Vankateswara N.C., Ex. Of P&D	Tokyo, Japan	Regional workshop on Patent Examination Quality June 21-23, 2017	WIPO
13	Mr. Neeraj Kumar Meena, EX.of P&D			
14	Mr. Madhurjya Thakur, DC	Alicante, Spain	Visit to Alicante from 26-6-2017 to 30-06-2017 in process to building of the platform for data sharing and Designview implementation	EUIPO
15	Dr. Shyam Kumar Barik, AC			
16	Mr. V. Raghavan, Tech. Director NIC			
17	Shri N.R. Meena, DC	Geneva	26 th session of WIPO's Standing Committee on Law of Patents (SCP) in Geneva from July 3-6, 2017	O/o.the CGPDT M
18	Md. Jawed Iqbal, Ex. Of P&D	Daejeon, Republic of Korea	WIPO workshop on Patent Examination in the PCT National Phase in Daejeon, Republic of Korea from July 3 to 7, 2017	WIPO
19	Ms. Latika Dawara, Ex. Of P&D			
20	Shri Jai Prakash, Sr. Examiner of Trade Marks	Singapore	To attend Interactive session with the Enforcement officials from South Asia from August 10-12, 2017	EPO & EUIPO
21	Shri Santanu Dey, DC, Kolkata		To attend IP Executive Week organized by EPO and EUIPO to be held from 10-13 July 2017 in Alicante, Spain	EPO & EUIPO
22	Mr. C.N. Shashidhara, DC	Tokyo, Japan	4 months Study-Cum-Research Fellowship Program to be held from 16th August to 15th December 2017 in Tokyo, Japan	JPO

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23	Shri Pramathesh Sen, DC, Kolkata	Geneva	27 th Session of the Program and Budget Committee scheduled to be held from 11-15 September 2017 at Geneva	CGPDT M
24	Mr. S. Ravisankar	Singapore	WIPO Inter-Regional Seminar on Policies for the Promotion for better use of the Patent Cooperation Treaty (PCT), WIPO Singapore Office, September 11 to 13, 2017	
25	Parveen Kumar Examiner of Patents & Designs, IPO, Delhi	Tokyo, Japan	To attend Operational Patent Examination Training Program for Examiners of Patents scheduled to be held from 12/09/2017 to 1/11/2017.	JPO
26	Mr. Rajesh Patel, Examir of Patents & Design, IPO, Delhi			
27	Mr. Rajeev Kumar, Examir of Patents & Design, IPO, Kolkata			
28	Dr. (Ms.) Suman Verma, Examiner of Patents & Designs			
29	Mr. Om Prakash Gupta, CGPDTM	Geneva, Switzerl and	57 th Series of Meeting of Assemblies of the Member states of WIPO from 1 st October 2017 to 6 th October 2017	O/o.the CGPDT M
30	Dr. K.S. Kardam, Sr. JC		57 th Series of Meeting of Assemblies of the Member states of WIPO from 2 nd October 2017 to 6 th October 2017	O/o.the CGPDT M
31	Mr. S. D. Ojha, AR		Madrid Assembly meeting during 57 th Series of Meeting of Assemblies of the Member states of WIPO from 2 nd October 2017 to 11 th October 2017	WIPO

Details of foreign tours 2017

32	Mr. Parijat Sourabh, DC		PCT Union Meetings during 57 th Series of Meeting of Assemblies of the Member states of WIPO from 2 nd October 2017 to 11 th October 2017	WIPO
33	Mr. Ravi Prakash Pandey, Ec. of P&D	Japan	JPO/IPR Training Course on Patent Examination Management held from 2 nd to 10 th November 2017 in Tokyo, Japan	JPO
34	Md. Atiqullah, Ex. of P&D			
35	Ms. Nilamani Kundu, Ex. Of P&D			
36	Mr. Rakesh Kumar Singh, Ex. Of P&D			
37	Mr. Shahid Anwar,	Japan	JPO/IPR Training Course on Substantive Examination of Designs scheduled to be held from 8 to 21 st November 2017	JPO
38	Mr. Vinay Shankar Raj, Ex. Of P&D			
39	Mr. Deep Prakash Gupt, Ex. Of P&D			
40	Mr. Devender Kumar, Sr. Examiner of TM	Japan	JPO/IPR Training Course on Substantive Examination of Trade Marks to be held from 17to 30 th November 2017 in Tokyo, Japan	Japan
41	Mr. Susheel Kumar Pandey, Sr. Examiner of TM			

Details of foreign tours 2017

42	Mr. Ashish Kumar Pandey, Sr. Examiner of TM			
43	Shri C.S. Uchil, Sr. Examiner of Trade Marks	Geneva	38 th Session of Standing Committee on the Law of Trademarks, Industrial Designs and Geographical Indications(SCT)	WIPO
44	Shri N. Ramchander, Deputy Controller of Patents and Designs	Geneva	27 th Session of Standing Committee on Law of Patents (SCP) in Geneva from December, 11 to 14, 2017	WIPO
45	Shri Jitendra Kumar Choure, Examiner of Patents & Designs	Japan, (Tokyo)	JPO/IPR Training Course on Managing IP at Tokyo, Japan held from 11 th December 2017 to 20 th December 2017.	JPO
46	Shri Manmeet Kumar, Examiner of Patents & Designs			
47	Shri Mukesh Kumar Jangid, Examiner of Patents & Designs			
48	Shri Kumar Raju, Examiner of Patents & Designs			
49	R.A. Tiwari, Deputy Registrar of Trade Marks & GI		Visit to EUIPO office at Alicante, Spain from 18-20 December 2017	EUIPO
50	Ms. Dipmala Mathapati, Examiner of Trade Marks & GI			
51	Roopa Bhaskar, Examiner of Trade Marks & GI			

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List of Officials on Foreign Training in 2018

List of officers deputed for foreign programs during 2018.			
Sl.No	Name & Designation of officer	Country visited	Training/Seminar/workshop/program attended
1	Mr. Abhishek Pandey,	Tokyo, Japan	Anti counterfeiting meeting 26 JANUARAY, 2018 to 02 FEBURARY, 2018
2.	Smt. V. Rekha, Deputy Controller	Reykjavik, Iceland	25 th Session of Meeting of International authorities (PCT/MIA) under PCT from February 21-23,2018 and Quality sub-group from 19-20 February 2018 hosted by the Spanish Patent and Trademark Office Institute in Madrid, Spain.
3	Mr. Jagdish Kumar Singh, Examiner of P & D	Beijing, China	Training Program and Patent Information Utilization Workshop from February 5- 9, 2018 under BRICS IP Coordination Program.
4	Mr. Ajeet Kumar, Examiner of P & D		
5	Mr. Anjaiah Nayak Examiner of P & D		
6	Mr. Subendu Kundu, Deputy Controller of P&D	Beijing, China	5 th Coordination Group Meeting scheduled to be held from 7-9 February 2018 under BRICS IP Coordination Program
7	Mr. Om Prakash Gupta, CGPDTM	Tokyo, Japan	Heads of IP Office (HIPO) and High Level Forum (HLF) scheduled to be held from 19-23 February, 2018 at Tokyo, Japan.
8	Shri Om Prakash Gupta, CGPDTM	Chengdu, China	10 th Meeting of BRICS Heads of Intellectual Property Offices (HIPO at Chengdu, China) from March 26-27,2018
9	Mr. Subendu Kundu, Deputy Controller of P&D		
10	Shri B.P. Singh, Joint Controller of Patents and Designs	Moscow	"IP & Blockchain Conference (April 16-17, 2018, in Moscow)
11	Shri Santosh Kumar Gupta, Examiner of Patents & Designs		
12	Shri Oggu Prasad Rao, Dy. Controller of P&D	Vienna, Austria	East Meets West Forum from 18-24 April, 2018 in Vienna, Austria.
13	Mr. M. Mohammed Habibulla, Asstt. Registrar of Trade Marks, Chennai	Geneva	39 th Session of WIPO's Standing Committee on Law of Trademarks, Industrial Designs and Geographical Indications (SCT) in Geneva from April 23-26, 2018
14	Ms. Subasani Purushothaman, Sr. Examiner of Trade Marks, TMR, Chennai	Geneva Switzerland	28 th Session of the WIPO Committee of Experts of the Nice Union for the International classification of the Goods and Services for the Purposes of the Registration of Marks" at Geneva from Apr 30 - May 04,2018
15	Mr. Om Prakash Gupta	Seattle, Washington	To attend the 3 rd IP Office workshop : Working towards the 21 st Century during INTA's Annual Meeting on May 22, 2018.
16	Mr. Subendu Kundu,	East London, South Africa	18 th BRICS CGETI meeting at East London, South Africa on 10-

List of Officials on Foreign Training in 2018

	Dy. Controller of P&D		12 May, 2018
17	Mr. Debanjan Chakraborty, Senior Examiner of TMR, Kolkata	Geneva	To participate in the working group on the development of the Lisbon system scheduled to be held from 11 to 12th June, 2018 at Geneva.
18	Ms. Bimi G.B. , Asstt. Controller of P&D	Geneva	Eleventh Session of the Patent Cooperation Treaty (PCT) Working Group scheduled to be held from 18th June to 22nd June 2018 in Geneva.
19	Dr. K.S. Kardam, Sr. J.C.	Geneva	Ad hoc Expert Group and 36 th Session of Inter Governmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) at Geneva from 24 to 28 June 2018.
20	Mr. Sukhdeep Singh	Tokyo, Japan	2 nd RCEP WGIP Inter Sessional Meeting held from 25-29 June, 2018, Tokyo, Japan.
21	Mr. Pranav Kumar, Examiner, PO, Chennai	Tokyo, Japan	WIPO Regional Workshop on Patent Examination Quality Management, Japan June 27-29, 2018
22	Mr. Anand Mishra, Ex. of P&D, PO, Mumbai	France	Summer School – Centre for International Intellectual Property Studies (CEIPI) from 2- 13 July 2018 in France.
23	Mr. Prashant Kumar Kutare, Ex. Of P&D, PO, Delhi		
24	Dr. Kavita Taunk DC, Delhi	Geneva Switzerland	28 th Session of WIPO's Standing Committee on Law of Patents (SCP) in Geneva from July 9-12, 2018
25	Shri B.P. Singh, Joint Controller of P&D		2 nd Review Meeting on Industrial Property between the DIPP and the JPO from 21-22 August 2018
26	Mr. Abhishek Kumar Pandey, Examiner of Trade Marks	Geneva	13 th Session of Advisory Committee on Enforcement (ACE) at Geneva from 3 to 5 September 2018.
27	Mr. Shammi Ranjan, Ex. Of P & D	Japan	JPO/IPR Training Course on Substantive Examination of Designs from 3-14 September, 2018 in Tokyo, Japan
28	Mr. Gourab Majumder, Ex. Of P & D		
29	Mr. Jayanta Roy, Ex. Of P & D		
30	Dr. Rajesh Pradhan, Ex. Of P & D		
31	Mr. Arup Garu, Examine of P&D	Japan, Tokyo	JPO/IPR Training Course on Patent Examination Management from 19-26 September, 2018
32	Mr. Hariom Singh, Examine of P&D		
33	Ms. Swati Pandey, Examine of P&D		
34	Ms. Hardit Kaur, Examine of P&D		
35	Mr. Sumit Kumar, Ex. Of P &	Japan, Tokyo	JPO/IPR Operational Patent Examination Training Program from

List of Officials on Foreign Training in 2018

	D		20, Sept, 2018 to 09 November, 2018
36	Mr. Pratap Chandra Barad, Ex. Of P & D		
37	Mr. Livjot Sarangal, Ex. Of P & D		
38	Mr. Om Prakash Gupta, CGPDTM	Geneva	58 th Series Meeting of Assemblies of Member States of WIPO from 23 – 27 September, 2018
39	Mr. Sukhdeep Singh, AC		
40	Mr. C. Naveen Andrew, DC, Chennai	Geneva	PCT Union Assembly meetings at Geneva from 24 to 2 nd October 2018
41	Mr. S.D. Ojha, Deputy Registrar of Trade Marks	Geneva	Madrid Union Assembly meetings at Geneva from 24 to 2 nd October 2018
42	Mr. Vijay T. Doye, Asstt. Controller	Geneva	6 th Session of Committee on WIPO Standards (CWS) at Geneva from 15 – 19 October 2018.
43	Mr. Vikash Kumar, AC, PO, New Delhi	Japan, Tokyo	WIPO Regional workshop on the Dissemination and Effective Utilization of Patent Information at Japan from 16 -17 October 2017
44	Mr. M.R. Manivasakam, AC, PO, Chennai		
45	Mr.S. Thangapandian, DC	Seoul, Republic of Korea	International conference on Patent Examination Cooperation on 12 th November 2018
46	Mr. Nirmalaya Sinha, DC	Geneva	To attend the 22 nd session of Committee on Development and Intellectual Property (CDIP) at Geneva from 19 th to 23 rd November 2018.
47	Shri Hemant Khosla	Tokyo, Japan	JPO/IPR Training Course on Substantive Examination of Trademarks scheduled to be held from November 21, to December 4, 2018
48	Ms. Vijay Shree		
49	Ms. Rama Devi Verma		
50	Mr. Hariram, Deputy Controller of Patents and Designs	Geneva	To attend 29 th Session of WIPO's Standing Committee on Law of Patents(SCP) from December 3 – 6, 2018 in Geneva

Details of Foreign travel of CGPDTM for the financial year 2019-20 (as on 16.01.2020)					
Sl.No.	Date of journey			Place of visit	Expenditure
	From	to	No. of days		
1	14-4-2019	16-4-2019	3 days	Cape town, South Africa	Rs. 2,30,160
2	19-5-2019	20-5-2019	2 days	Boston, Massachusetts, USA	Rs. 38,415 (DSA)
3	26-8-2019	29-8-2019	4 days	Singapore	4000 (Mobile)
4	9-9-2019	13-9-2019	5 days	Tokyo, Japan	45809 (DSA+Mobile)
5	30-9-2019	4-10-2019	5 days	Geneva, Switzerland	Rs. 2,35,027

Participation of Officials in meeting at International forum and training Programmes in India & Abroad in 2019

Sl. No.	Training / Seminar / Workshop / Program attended	Country Visited	No. of officials participated
1.	WIPO-NIPO Patent Quality Program Oslo 25th March 2019 – 5th April 2019 (12 Days)	Norway	1
2.	38 th session of WIPO's Standing Committee on Copyright and related rights (SCCR) held from 1-5 April 2019	Geneva	1
3.	Informal Brainstorming Meeting on GIs of RCEP Working Group on Intellectual Property from April 8-9, 2019	Singapore	1
4.	East Meets West in Vienna from 11-12 April, 2019	Vienna, Austria	1
5.	11th BRICS HIPO Meeting held at Stellenbosch, South Africa from 14-16 April 2019	South Africa	2
6.	41st Session of WIPO Standing Committee on Law of Trademarks, Industrial Designs and Geographical Indications (SCT) in Geneva from 8th to 11th April, 2019	Geneva	1
7.	"IPO of the Future" –Expert Group Meeting during INTA's Annual Meeting held at Boston, Massachusetts, USA on 19 th and 20 th May 2019	Boston, USA	1
8.	5 th Inter- Sessional meeting of RCEP and related meetings at Bangkok, Thailand from 25-29 May, 2019	Bangkok, Thailand	1
9.	"20 th BRICS CGETI Meeting". Negotiations from 29-30 May 2019 at Brazil.	BRASILIA , BRAZIL	1
10.	12th Session of the PCT Working Group to be held in Geneva at the Headquarters of WIPO from 11th to 14th June, 2019	Geneva, Switzerland	1
11.	30 th Session of the Standing Committee on the Law of Patents (SCP) from 24-27 June 2019 at WIPO, Geneva	Geneva	1
12.	Summer School CEIPI, Strasbourg, 2019 held from 01.07.2019 to 12.07.2019 France	Strasbourg, France	1
13.	7th Session of the Committee on WIPO Standards (CWS) to be held in Geneva from 1st to 5th July, 2019	Geneva, Switzerland	1
14.	17th session of Working Group on the Legal Development at Geneva from 22-26 July, 2019	Geneva	1
15.	JPO/IPR Training course for Public Awareness 2019 from 05/08/2019 to 09/08/2019	Japan, Tokyo	2
16.	JPO/IPR Training Course on Academia-Industry Collaboration and Technology Transfer from August 20-29, 2019	Japan, Tokyo	2
17.	WIPO ASPEC Heads of IP Office Conference (HIPOC) and GFIP from 26 to 29 August 2019	Singapore	1

18.	21 st Meeting of BRICS Contact Group on Economic and Trade Issues (CGETI) in Brasilia, Brazil on 27-30 August 2019	Brasilia, Brazil	1
19.	WIPO Interregional Meeting on Integrating TISCs into National and Institutional Strategic Frameworks - Beijing (September 2 and 3, 2019)	Beijing, China	1
20.	PCT Regional Seminar for ASEAN & SAARC Member States Enhanced use of the PCT System & Forum for Exchange WIPO Singapore Office, September 3 to 5, 2019	Singapore	1
21.	Training and Promotion Program organized by Korean Intellectual Property Office, in South Korea from 2nd September to 6th September 2019.	South Korea	5
22.	Intellectual Property Seminar at Tokyo, Japan from September 9 to 13, 2019	Tokyo, Japan	2
23.	Regional Workshop on Access to Medicines and Intellectual Property Rights - Jakarta, 18-19 September 2019 -	Jakarta, Indonesia	1
24.	JPO/IPR Operational Patent Examination Training Program (OPET) commencing from September 18 to November 8, 2019.	Japan, Tokyo	2
25.	JPO/IPR Training Course on Patent Examination management from 19th Sept. to 26th Sept. 2019" at Tokyo, JPO - regarding	Japan, Tokyo	2
26.	59th Series of WIPO General Assemblies, BRICS HIPO Meeting and Bilateral Meetings held in Geneva from 30th September 2019 to 4th October 2019	Geneva	2
27.	59th Series of the Assemblies of the Member States of WIPO Session of the Patent Co-operation Treaty PCT Union Assembly) held in Geneva from 30th Sept. to 9th October, 2019	Geneva	1
28.	Fifty-Ninth Series of Meetings of the Assemblies of the Member States of WIPO including the Session of the Madrid Union Assembly held in Geneva, from 30-09-2019 to 9-10-2019	Geneva	1
29.	JPO/IPR Training Course on Establishing Patent Examination Guidelines held from October-3-9, 2019" at Tokyo, JPO	Japan, Tokyo	2
30.	22 nd Meeting of BRICS Contact Group on Economic and Trade Issues (CGETI) in Brasilia, Brazil on 22-23 October 2019.	Brasilia, Brazil	1
31.	JPO/IPR Training Course on Information Technology to be held from 06.11.2019 to 12.11.2019" at Tokyo, JPO under the program JPO/IPR Training Program FY 2019 (for India)	Japan, Tokyo	1
32.	Twenty-Fourth Session of the Committee on Development and Intellectual Property (CDIP) to be held in Geneva, at the headquarters of WIPO from 18th to 22nd November, 2019.	Geneva	1

33.	JPO/IPR training course on substantive Examination of Trademarks scheduled to be held from November 21 to December 3, 2019 at JPO, Tokyo, Japan.	Tokyo, Japan	1
34.	Regional workshop on strategies to promote the Use of Domestic and International Intellectual Property (IP) Registration system held from 2 nd to 3 rd December, 2019	Singapore	2
35.	MIA Quality subgroup on February 3 & 5, 2020 and the 27 th session of the Meeting of International Authorities under the PCT (PCT/MIA) on February 6 & 7, 2020	Gatineau, Canada	1
36.	5 th IP BRICS Examiner Training to be held from February 10 to 14, 2020 and 2020 IP BRICS Coordination Group Meeting from 13-14 February, 2020	Brazil	3